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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now, the House will take up Papers to be laid on the Table.

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): Madam, I beg to lay on the Table:-

- (3) A copy each of the following Notifications (Hindi and English versions) under Section 124 of the Major Port Trusts Act, 1963:-
- (i) G.S.R. 90(E) published in Gazette of India dated 15<sup>th</sup> February, 2013, approving the Kandla Port Trust (Authorization of Pilots) Regulations, 2013.
  - (ii) G.S.R. 289(E) published in Gazette of India dated 6<sup>th</sup> May, 2013, approving the Kolkata Port Trust Employees' (Classification, Control & Appeal) Amendment Regulations, 2013.
  - (iii) G.S.R. 396(E) published in Gazette of India dated 25<sup>th</sup> June, 2013, approving the Visakhapatnam Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2013.
  - (iv) G.S.R. 386(E) published in Gazette of India dated 20<sup>th</sup> June, 2013, approving the Paradip Port Trust Employees (Conduct) Amendment Regulations, 2013.

(Placed in Library, See No. LT 9562/15/13)

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the Hooghly Dock and Port Engineers Limited, Kolkata, for the year 2011-2012.
  - (ii) Annual Report of the Hooghly Dock and Port Engineers Limited, Kolkata, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 9563/15/13)

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): Madam, I beg to lay on the Table:-

(1) A copy of the National Tiger Conservation Authority (Recruitment and Conditions of Service of Officers and other Employees) Rules, 2012 (Hindi and English versions) published in Notification No. G.S.R. 826(E) in Gazette of India dated 15<sup>th</sup> November, 2012 under sub-section (2) of Section 63 of the Wildlife (Protection) Act, 1972.

(Placed in Library, See No. LT 9564/15/13)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Centre of Excellence for Medicinal Plants and Traditional Knowledge, Bengaluru, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre of Excellence for Medicinal Plants and Traditional Knowledge, Bengaluru, for the year 2012-2013.

(Placed in Library, See No. LT 9565/15/13)

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI JITENDRA SINGH): Madam, I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Bharat Electronics Limited and the Department of Defence Production, Ministry of Defence, for the year 2013-2014.

(Placed in Library, See No. LT 9566/15/13)

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (DR. TUSHAR CHAUDHARY):  
Madam, I beg to lay on the Table a copy of the Central Motor Vehicles (First Amendment) Rules, 2013 (Hindi and English versions) published in Notification No. G.S.R. 207(E) in Gazette of India dated 8<sup>th</sup> April, 2013 under sub-section (4) of Section 212 of the Motor Vehicles Act, 1988, together with an explanatory memorandum.

(Placed in Library, See No. LT 9567/15/13)

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY AND MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MILIND DEORA): Madam, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions):-

(i) Memorandum of Understanding between the ITI Limited and the Government of India for the year 2013-2014.  
(Placed in Library, See No. LT 9568/15/13)

(ii) Memorandum of Understanding between the Telecommunications Consultants India Limited and the Department of Telecommunications, Ministry of Communications and Information Technology, for the year 2013-2014.  
(Placed in Library, See No. LT 9569/15/13)

(iii) Memorandum of Understanding between the Telecommunications Consultants India Limited and Tamilnadu Telecommunication Limited for the year 2013-2014.  
(Placed in Library, See No. LT 9570/15/13)

(iv) Memorandum of Understanding between the Telecommunications Consultants India Limited and Intelligent Communication Systems India Limited for the year 2013-2014.  
(Placed in Library, See No. LT 9571/15/13)

(v) Memorandum of Understanding between the National Informatics Centre Services Incorporated and the Department of Electronics and Information Technology, Ministry of Communications and Information Technology, for the year 2013-2014.  
(Placed in Library, See No. LT 9572/15/13)

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (5) of Section 7 of the Indian Telegraph Act, 1885:-

(i) The Indian Telegraph (Amendment) Rules, 2013 published in Notification No. G.S.R. 368(E) in Gazette of India dated 12<sup>th</sup> June, 2012.

(ii) The Indian Telegraph (2<sup>nd</sup> Amendment of 2013) Rules, 2013 published in Notification No. G.S.R. 506(E) in Gazette of India dated 26<sup>th</sup> July, 2013.

(Placed in Library, See No. LT 9573/15/13)

(3) A copy each of the following Notifications (Hindi and English versions) under Section 37 of the Telecom Regulatory Authority of India Act, 1997:-

- (i) The Registration of Consumer Organisations Regulations, 2013 published in Notification No. F. No. 321-49/2012-CA&QoS in Gazette of India dated 21<sup>st</sup> February, 2013.
- (ii) The Telecom Commercial Communications Customers Preference (Eleventh Amendment) Regulations, 2013 published in Notification No. F. No. 311-23/2013-QoS in Gazette of India dated 24<sup>th</sup> May, 2013.
- (iii) The Telecom Commercial Communications Customers Preference (Twelfth Amendment) Regulations, 2013 published in Notification No. F. No. 311-23/2013-QoS in Gazette of India dated 24<sup>th</sup> May, 2013.
- (iv) The Short Message Services (SMS) Termination Charges Regulations, 2013 published in Notification No. F. No. 409-10/2012-NSL-I in Gazette of India dated 24<sup>th</sup> May, 2013.
- (v) The Telecommunication Consumers Education and Protection Fund (Second Amendment) Regulations, 2013 published in Notification No. F. No. 324-2/2013-CA in Gazette of India dated 10<sup>th</sup> July, 2013.

(Placed in Library, See No. LT 9574/15/13)

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATYANARAYANA):

Madam, I beg to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the Indian Academy of Highway Engineers, Noida, for the year 2010-2011, alongwith Audited Accounts.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 9575/15/13)

- (3) A copy of the Annual Report (Hindi and English versions) of the Indian Academy of Highway Engineers, Noida, for the year 2011-2012, alongwith Audited Accounts.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 9576/15/13)

- (5) A copy each of the following Notifications (Hindi and English versions) under Section 10 of the National Highways Act, 1956:-
  - (i) S.O.107(E) published in Gazette of India dated 8<sup>th</sup> January, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 45C (Vikravandi-Kumbakonam-Thanjavur Section) in the State of Tamil Nadu.
  - (ii) S.O.573(E) published in Gazette of India dated 7<sup>th</sup> March, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 47 (Project Chainage) (Thiruvananthapuram-Kerala/Tamil Nadu Border Section) in the State of Tamil Nadu.
  - (iii) S.O.678(E) published in Gazette of India dated 13<sup>th</sup> March, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 47 (Project Chainage) (Thiruvananthapuram-Kerala/Tamil Nadu Border Section) in the State of Tamil Nadu.
  - (iv) S.O.520(E) published in Gazette of India dated 6<sup>th</sup> March, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 205 (Tiruttani-Chennai Section) in the State of Tamil Nadu.
  - (v) S.O.616(E) published in Gazette of India dated 11<sup>th</sup> March, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway Nos. 45Ext.& 220 (Dindigul-Theni and Kumuli Section) in the State of Tamil Nadu.
  - (vi) S.O.98(E) published in Gazette of India dated 8<sup>th</sup> January, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 209 (Honniganahalli to Thalaghattapura Section) in the State of Tamil Nadu.
  - (vii) S.O.21(E) published in Gazette of India dated 2<sup>nd</sup> January, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 49 in the State of Tamil Nadu.

- (viii) S.O.535(E) published in Gazette of India dated 6<sup>th</sup> March, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 49 in the State of Tamil Nadu.
- (ix) S.O.589(E) published in Gazette of India dated 8<sup>th</sup> March, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 68 (Salem-Ulundurpet Section) in the State of Tamil Nadu.
- (x) S.O.471(E) published in Gazette of India dated 27<sup>th</sup> February, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 46 (Krishnagiri-Walajahpet Section) in the State of Tamil Nadu.
- (xi) S.O.584(E) published in Gazette of India dated 8<sup>th</sup> March, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 67 (Trichy-Karur Section) in the State of Tamil Nadu.
- (xii) S.O.675(E) published in Gazette of India dated 13<sup>th</sup> March, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 210 (Tiruchirappalli-Karakudi Section) in the State of Tamil Nadu.
- (xiii) S.O.766(E) published in Gazette of India dated 18<sup>th</sup> March, 2013, making certain amendments in the Notification No. S.O. 1749(E) dated 11<sup>th</sup> October, 2006.
- (xiv) S.O.528(E) published in Gazette of India dated 6<sup>th</sup> March, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 45 Extn. (Dindigul-Theni & Kumuli Section) in the State of Tamil Nadu.
- (xv) S.O.210(E) published in Gazette of India dated 19<sup>th</sup> January, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 67 (Trichy Bypass) in the State of Tamil Nadu.
- (xvi) S.O.611(E) published in Gazette of India dated 11<sup>th</sup> March, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 210 (Tiruchirappalli-Karakudi Section) in the State of Tamil Nadu.
- (xvii) S.O.477(E) published in Gazette of India dated 27<sup>th</sup> February, 2013, making certain amendments in the Notification No. S.O. 2102(E) dated 8<sup>th</sup> September, 2012.
- (xviii) S.O.708(E) published in Gazette of India dated 15<sup>th</sup> March, 2013, making certain amendments in the Notification No. S.O. 1102(E) dated 17<sup>th</sup> July, 2006.
- (xix) S.O.891(E) published in Gazette of India dated 1<sup>st</sup> April, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 3 (Gwalior-Shivpuri Section) in the State of Madhya Pradesh.
- (xx) S.O.908(E) published in Gazette of India dated 1<sup>st</sup> April, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 3 (Shivpuri-Dewas Section) in the State of Madhya Pradesh.
- (xxi) S.O.931(E) published in Gazette of India dated 8<sup>th</sup> April, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 69 (Betul-Pandhurna Section) in the State of Madhya Pradesh.
- (xxii) S.O.1043(E) published in Gazette of India dated 26<sup>th</sup> April, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 7 (Rewa-Katni-Jabalpur Section) in the State of Madhya Pradesh.
- (xxiii) S.O.1078(E) published in Gazette of India dated 30<sup>th</sup> April, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 69 (Betul-Pandhurna Section) in the State of Madhya Pradesh.
- (xxiv) S.O.1092(E) published in Gazette of India dated 1<sup>st</sup> May, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 69 (Betul-Pandhurna Section) in the State of Madhya Pradesh.
- (xxv) S.O.1234(E) published in Gazette of India dated 16<sup>th</sup> May, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 3 (Gwalior to Shivpuri Section) in the State of Madhya Pradesh.
- (xxvi) S.O.1300(E) published in Gazette of India dated 21<sup>st</sup> May, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 7 (Jabalpur-Lakhanadon Section) in the State of Madhya Pradesh.

State of Madhya Pradesh.

- (xxvii) S.O.717(E) published in Gazette of India dated 15<sup>th</sup> March, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 16 (Old NH-5) (Chennai-Kolkata Section) in the State of Andhra Pradesh.
- (xxviii) S.O.680(E) published in Gazette of India dated 13<sup>th</sup> March, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 16 (Old NH-5) (Chennai-Kolkata Section) in the State of Andhra Pradesh.
- (xxix) S.O.709(E) published in Gazette of India dated 15<sup>th</sup> March, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 9 (Hyderabad-Vijayawada Section) in the State of Andhra Pradesh.
- (xxx) S.O.757(E) published in Gazette of India dated 18<sup>th</sup> March, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 18 (Kadapa-Kurnool Section) in the State of Andhra Pradesh.
- (xxxi) S.O.746(E) published in Gazette of India dated 18<sup>th</sup> March, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 18 (Kadapa-Kurnool Section) in the State of Andhra Pradesh.
- (xxxii) S.O.807(E) published in Gazette of India dated 22<sup>nd</sup> March, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 9 (New NH-65) (Hyderabad-Vijayawada Section) in the State of Andhra Pradesh.
- (xxxiii) S.O.619(E) published in Gazette of India dated 11<sup>th</sup> March, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 18 (Kadapa-Kurnool Section) in the State of Andhra Pradesh.
- (xxxiv) S.O.475(E) published in Gazette of India dated 27<sup>th</sup> March, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 202 (New NH No. 163) (Yadgiri-Warangal Section) in the State of Andhra Pradesh.
- (xxxv) S.O.768(E) published in Gazette of India dated 18<sup>th</sup> March, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 16 (Old NH-5) (Chennai-Kolkata Section) in the State of Andhra Pradesh.
- (xxxvi) S.O.755(E) published in Gazette of India dated 18<sup>th</sup> March, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 18 (Kadapa-Kurnool Section) in the State of Andhra Pradesh.
- (xxxvii) S.O.481(E) published in Gazette of India dated 27<sup>th</sup> February, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway Nos. 18 & 7 (Kadapa-Kurnool Section) in the State of Andhra Pradesh.
- (xxxviii) S.O.1226(E) published in Gazette of India dated 16<sup>th</sup> May, 2013, making certain amendments in the Notification No. S.O. 1096(E) dated 4<sup>th</sup> August, 2005.
- (xxxix) S.O.1227(E) published in Gazette of India dated 16<sup>th</sup> May, 2013, making certain amendments in the Notification No. S.O. 1096(E) dated 4<sup>th</sup> August, 2005.
- (xl) S.O.1228(E) published in Gazette of India dated 16<sup>th</sup> May, 2013, entrusting the stretches, mentioned therein, of new National Highways No. 28, 31 & 731 to National Highway Authority of India.
- (xli) S.O.1229(E) published in Gazette of India dated 16<sup>th</sup> May, 2013, making certain amendments in the Notification No. S.O. 1096(E) dated 4<sup>th</sup> August, 2005.
- (xlii) S.O.1230(E) published in Gazette of India dated 16<sup>th</sup> May, 2013, directing the Border Roads Organisation shall exercise the function relating to development and maintenance of National Highway Nos. 102A, 102B and 137.
- (xliiii) S.O.1400(E) published in Gazette of India dated 31<sup>st</sup> May, 2013, making certain amendments in the Notification No. S.O. 1096(E) dated 4<sup>th</sup> August, 2005.
- (xliv) S.O.1401(E) published in Gazette of India dated 31<sup>st</sup> May, 2013, making certain amendments in the Notification No. S.O. 1096(E) dated 4<sup>th</sup> August, 2005.
- (xlv) S.O.1402(E) published in Gazette of India dated 31<sup>st</sup> May, 2013, making certain amendments in the Notification No. S.O. 1096(E) dated 4<sup>th</sup> August, 2005.
- (xlvi) S.O.1463(E) published in Gazette of India dated 6<sup>th</sup> June, 2013, making certain amendments in the

Notification No. S.O. 1096(E) dated 4<sup>th</sup> August, 2005.

- (xlvii) S.O.1534(E) published in Gazette of India dated 14<sup>th</sup> June, 2013, making certain amendments in the Notification No. S.O. 1096(E) dated 4<sup>th</sup> August, 2005.
- (xlviii) S.O.985(E) published in Gazette of India dated 17<sup>th</sup> April, 2013, declaring 848A as a new National Highway.
- (xlix) S.O.20(E) published in Gazette of India dated 2<sup>nd</sup> January, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 17 (Kuttipuram-Edappally Section) in the State of Kerala.
- (l) S.O.22(E) published in Gazette of India dated 2<sup>nd</sup> January, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 17 in the State of Kerala.
- (li) S.O.151(E) published in Gazette of India dated 14<sup>th</sup> January, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 17 in the State of Kerala.
- (lii) S.O.1406(E) published in Gazette of India dated 31<sup>st</sup> May, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 8 (Beawar to Baghana Section) in the State of Rajasthan.
- (liii) S.O.1407(E) published in Gazette of India dated 31<sup>st</sup> May, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 8 (Beawar to Baghana Section) in the State of Rajasthan.
- (liv) S.O.1780(E) to S.O.1783(E) published in Gazette of India dated 20<sup>th</sup> June, 2013, regarding acquisition of land for building, maintenance, management and operation of different stretches of National Highway No. 75E (Sidhi-Singrauli Section) in the State of Madhya Pradesh.
- (lv) S.O.1964(E) published in Gazette of India dated 2<sup>nd</sup> July, 2013, uthorizing the Joint Collector, Anantapur, as the competent authority to acquire land for building, maintenance, management and operation of National Highway No. 63 (New NH No. 67) in the State of Andhra Pradesh.
- (lvi) S.O.1968(E) published in Gazette of India dated 2<sup>nd</sup> July, 2013, uthorizing the Additional Collector, Suratgarh, as the competent authority to acquire land for building, maintenance, management and operation of National Highway No. 51 in the State of Rajasthan.
- (lvii) S.O.1969(E) published in Gazette of India dated 2<sup>nd</sup> July, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 8 (Beawar to Baghana Section) in the State of Rajasthan.
- (lviii) S.O.2040(E) published in Gazette of India dated 5<sup>th</sup> July, 2013, making certain amendments in the Notification No. S.O. 1905(E) dated 31<sup>st</sup> July, 2010.
- (lix) S.O.2041(E) published in Gazette of India dated 5<sup>th</sup> July, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 15 (Faridkot Section) in the State of Punjab.
- (lx) S.O.2044(E) published in Gazette of India dated 5<sup>th</sup> July, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 15 (Ferozepur Section) in the State of Punjab.
- (lxi) S.O.984(E) published in Gazette of India dated 17<sup>th</sup> April, 2013, uthorizing the Joint Collector, Khammam, as the competent authority to acquire land for building, maintenance, management and operation of National Highway No. 221 in the State of Andhra Pradesh.
- (lxii) S.O.1137(E) to S.O.1139(E) published in Gazette of India dated 3<sup>rd</sup> May, 2013, regarding acquisition of land for building, maintenance, management and operation of different stretches of National Highway No. 64 (Patiala-Bathinda Section) in the State of Punjab.
- (lxiii) S.O.1108(E) published in Gazette of India dated 1<sup>st</sup> May, 2013, uthorizing the Officers, mentioned therein, as the competent authority to acquire land for building, maintenance, management and operation of National Highway No. 71 (Sangrur Patran Khanauri Road upto Punjab/Haryana Border Section) in the State of Punjab.
- (lxiv) S.O.955(E) to S.O.957(E) published in Gazette of India dated 12<sup>th</sup> April, 2013, regarding acquisition of land for building, maintenance, management and operation of different stretches of National Highway No. 79 (Chittorgarh to Neemuch Border includes Shambhupura & Nimbahera Bypass Section) in the State of Rajasthan.
- (lxv) S.O.1130(E) published in Gazette of India dated 3<sup>rd</sup> May, 2013, making certain amendments in the Notification No. S.O. 2441(E) dated 25<sup>th</sup> October, 2011.

- (lxvi) S.O.1136(E) published in Gazette of India dated 3<sup>rd</sup> May, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 89 (Ajmer Nagaur Section) in the State of Rajasthan.
- (lxvii) S.O.1389(E) published in Gazette of India dated 29<sup>th</sup> May, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 8 (Beawar-Baghana Section) in the State of Rajasthan.
- (lxviii) S.O.1256(E) published in Gazette of India dated 17<sup>th</sup> May, 2013, making certain amendments in the Notification No. S.O. 1963(E) dated 24<sup>th</sup> August, 2011.
- (lix) S.O.1333(E) published in Gazette of India dated 23<sup>rd</sup> May, 2013, making certain amendments in the Notification No. S.O. 850(E) dated 28<sup>th</sup> March, 2013.
- (lxx) S.O.726(E) published in Gazette of India dated 15<sup>th</sup> March, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 23 (Biramitrapur-Barkote Section) in the State of Odisha.
- (lxxi) S.O.976(E) published in Gazette of India dated 17<sup>th</sup> March, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 23 (Biramitrapur-Barkote Section) in the State of Odisha.
- (lxxii) S.O.1279(E) published in Gazette of India dated 21<sup>st</sup> May, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 23 (Biramitrapur-Barkote Section) in the State of Odisha.
- (lxxiii) S.O.979(E) published in Gazette of India dated 17<sup>th</sup> April, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 42 (Cuttack-Angul Section) in the State of Odisha.
- (lxxiv) S.O.1291(E) published in Gazette of India dated 21<sup>st</sup> May, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 42 (Angul-Sambalpur Section) in the State of Odisha.
- (lxxv) S.O.1292(E) published in Gazette of India dated 21<sup>st</sup> May, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 42 (Cuttack-Angul Section) in the State of Odisha.
- (lxxvi) S.O.762(E) published in Gazette of India dated 18<sup>th</sup> March, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 42 (Cuttack-Angul Section) in the State of Odisha.
- (lxxvii) S.O.1290(E) published in Gazette of India dated 21<sup>st</sup> May, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 42 (Angul-Sambalpur Section) in the State of Odisha.
- (lxxviii) S.O.905(E) published in Gazette of India dated 1<sup>st</sup> April, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 6 (New NH No. 53) (Angul-Saraipali Section) in the State of Chhattisgarh.
- (lxxix) S.O.1091(E) published in Gazette of India dated 1<sup>st</sup> May, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 6 (New NH No. 53) (Angul-Saraipali Section) in the State of Chhattisgarh.
- (lxxx) S.O.1119(E) published in Gazette of India dated 2<sup>nd</sup> May, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 6 (New NH No. 53) (Angul-Saraipali Section) in the State of Chhattisgarh.
- (lxxxi) S.O.1236(E) published in Gazette of India dated 16<sup>th</sup> May, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 6 (New NH No. 53) (Angul-Saraipali Section) in the State of Chhattisgarh.
- (lxxxii) S.O.1270(E) published in Gazette of India dated 21<sup>st</sup> May, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 6 (New NH No. 53) (Angul-Saraipali Section) in the State of Chhattisgarh.
- (lxxxiii) S.O.1416(E) published in Gazette of India dated 4<sup>th</sup> June, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 6 (New NH No. 53) (Angul-Saraipali Section) in the State of Chhattisgarh.

- (lxxxiv) S.O.565(E) published in Gazette of India dated 7<sup>th</sup> March, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 42 (Cuttack-Angul Section) in the State of Odisha.
- (lxxxv) S.O.566(E) published in Gazette of India dated 7<sup>th</sup> March, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 42 (Cuttack-Angul Section) in the State of Odisha.
- (lxxxvi) S.O.571(E) published in Gazette of India dated 7<sup>th</sup> March, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 42 (Angul-Saraipali Section) in the State of Odisha.
- (lxxxvii) S.O.601(E) published in Gazette of India dated 11<sup>th</sup> March, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 42 (Cuttack-Angul Section) in the State of Odisha.
- (lxxxviii) S.O.515(E) published in Gazette of India dated 5<sup>th</sup> March, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 42 (Cuttack-Angul Section) in the State of Odisha.
- (lxxxix) S.O.897(E) published in Gazette of India dated 1<sup>st</sup> April, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 42 (Angul-Saraipali Section) in the State of Odisha.
- (xc) S.O.765(E) published in Gazette of India dated 18<sup>th</sup> March, 2013, making certain amendments in the Notification No. S.O. 2258(E) dated 20<sup>th</sup> September, 2012.
- (xci) S.O.604(E) published in Gazette of India dated 11<sup>th</sup> March, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 42 (Cuttack-Angul Section) in the State of Odisha.
- (xcii) S.O.607(E) published in Gazette of India dated 11<sup>th</sup> March, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 42 (Cuttack-Angul Section) in the State of Odisha.
- (xciii) S.O.679(E) published in Gazette of India dated 13<sup>th</sup> March, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 5 (Visakhapatnam-Bhubaneswar Section) in the State of Odisha.
- (xciv) S.O.713(E) published in Gazette of India dated 15<sup>th</sup> March, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 23 (Biramitrapur-Barkot Section) in the State of Odisha.
- (xcv) S.O.759(E) published in Gazette of India dated 18<sup>th</sup> March, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 86 Ext. (Bhopal-Sanchi Section) in the State of Madhya Pradesh.
- (xcvi) S.O.826(E) published in Gazette of India dated 25<sup>th</sup> March, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 7 (Rewa-Katni-Jabalpur Section) in the State of Madhya Pradesh.
- (xcvii) S.O.720(E) published in Gazette of India dated 15<sup>th</sup> March, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 3 (Shivpuri-Dewas Section) in the State of Madhya Pradesh.
- (xcviii) S.O.681(E) published in Gazette of India dated 13<sup>th</sup> March, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 7 (Rewa-Katni-Jabalpur Section) in the State of Madhya Pradesh.
- (xcix) S.O.585(E) published in Gazette of India dated 8<sup>th</sup> March, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 86 Ext. (Bhopal-Sanchi Section) in the State of Madhya Pradesh.
- (c) S.O.519(E) published in Gazette of India dated 6<sup>th</sup> March, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 69 (Betul-Pandhurna Section) in the State of Madhya Pradesh.
- (ci) S.O.512(E) published in Gazette of India dated 5<sup>th</sup> March, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 69A in the State of Madhya Pradesh.



- (cii) S.O.474(E) published in Gazette of India dated 27<sup>th</sup> February, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 3 (Shivpuri-Dewas Section) in the State of Madhya Pradesh.
- (ciii) S.O.1304(E) published in Gazette of India dated 21<sup>st</sup> May, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 3 (Gwalior-Dewas Section) in the State of Madhya Pradesh.
- (civ) S.O.1305(E) published in Gazette of India dated 21<sup>st</sup> May, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway Nos. 75 & 3 (Gwalior-Shivpuri Section) in the State of Madhya Pradesh.
- (cv) S.O.1360(E) published in Gazette of India dated 24<sup>th</sup> May, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 69 (Obdullaganj-Betul Section) in the State of Madhya Pradesh.
- (cvi) S.O.1441(E) published in Gazette of India dated 4<sup>th</sup> June, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 3 (Shivpuri-Dewas Section) in the State of Madhya Pradesh.
- (cvii) S.O.1447(E) published in Gazette of India dated 5<sup>th</sup> June, 2013, making certain amendments in the Notification No. S.O. 280(E) dated 8<sup>th</sup> February, 2010.
- (cviii) S.O.1718(E) published in Gazette of India dated 17<sup>th</sup> June, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 69 (Obdullaganj-Betul Section) in the State of Madhya Pradesh.
- (cix) S.O.1719(E) published in Gazette of India dated 17<sup>th</sup> June, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 69 (Obdullaganj-Betul Section) in the State of Madhya Pradesh.
- (cx) S.O.1740(E) published in Gazette of India dated 18<sup>th</sup> June, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 3 (Gwalior-Shivpuri Section) in the State of Madhya Pradesh.
- (cxi) S.O.3045(E) published in Gazette of India dated 28<sup>th</sup> December, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 8 (Kishangarh-Udaipur-Ahmedabad Section) in the State of Rajasthan.
- (cxii) S.O.92(E) published in Gazette of India dated 8<sup>th</sup> January, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 758 (Bhilwara to Ladpura Section) in the State of Rajasthan.
- (cxiii) S.O.150(E) published in Gazette of India dated 14<sup>th</sup> January, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 52 (Gulabpura-Uniara Section) in the State of Rajasthan.
- (cxiv) S.O.3062(E) published in Gazette of India dated 28<sup>th</sup> December, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 11B (Karauli-Dholpur Section) in the State of Rajasthan.
- (cxv) S.O.3064(E) published in Gazette of India dated 28<sup>th</sup> December, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 758 (Bhilwara to Ladpura Section) in the State of Rajasthan.
- (cxvi) S.O.145(E) published in Gazette of India dated 14<sup>th</sup> January, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 148D (Gulabpura-Uniara Section) in the State of Rajasthan.
- (cxvii) S.O.2191(E) published in Gazette of India dated 18<sup>th</sup> September, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 12 (Jaipur-Tonk-Deoli Section) in the State of Rajasthan.
- (cxviii) S.O.2095(E) published in Gazette of India dated 7<sup>th</sup> September, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 8 (Kishangarh-Beawar Section) in the State of Rajasthan.
- (cxix) S.O.2587(E) published in Gazette of India dated 29<sup>th</sup> October, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 8 (Gurgaon-Kotputli-Jaipur Section) in the State of Rajasthan.

- (cix) S.O.2103(E) published in Gazette of India dated 8<sup>th</sup> September, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 113 (Padi-Dahod Section) in the State of Rajasthan.
- (cxi) S.O.1117(E) published in Gazette of India dated 16<sup>th</sup> May, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 12 (Deoli-Jhalawar Section) in the State of Rajasthan.
- (cxii) S.O.3041(E) published in Gazette of India dated 28<sup>th</sup> December, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 65 (Rajgarh Section) in the State of Rajasthan.
- (cxiii) S.O.139(E) published in Gazette of India dated 14<sup>th</sup> January, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 65 (Jaipur-Reengus Section) in the State of Rajasthan.
- (cxiv) S.O.2079(E) published in Gazette of India dated 7<sup>th</sup> September, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 12 (Jhalawar-Biaora Section) in the State of Rajasthan.
- (cxv) S.O.529(E) published in Gazette of India dated 6<sup>th</sup> March, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 65 (Taranagar Section) in the State of Rajasthan.
- (cxvi) S.O.213(E) published in Gazette of India dated 19<sup>th</sup> January, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 39 (Gulabpura-Uniara Section) in the State of Rajasthan.
- (cxvii) S.O.506(E) published in Gazette of India dated 5<sup>th</sup> March, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 11 (Reengus-Sikar Section) in the State of Rajasthan.
- (cxviii) S.O.3036(E) published in Gazette of India dated 28<sup>th</sup> December, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 65 (Rajgarh Section) in the State of Rajasthan.
- (cxix) S.O.3059(E) published in Gazette of India dated 28<sup>th</sup> December, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 758 (Rajsamand-Bhilwar Section) in the State of Rajasthan.
- (cxxx) S.O.3034(E) published in Gazette of India dated 28<sup>th</sup> December, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 11B (Karauli-Dholpur Section) in the State of Rajasthan.
- (cxxi) S.O.3029(E) published in Gazette of India dated 28<sup>th</sup> December, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 11B (Karauli-Dholpur Section) in the State of Rajasthan.
- (cxixii) S.O.3042(E) published in Gazette of India dated 28<sup>th</sup> December, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 65 (Rajgarh Section) in the State of Rajasthan.
- (cxixiii) S.O.2942(E) published in Gazette of India dated 19<sup>th</sup> December, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 11B (Karauli-Dholpur Section) in the State of Rajasthan.
- (cxixiv) S.O.149(E) published in Gazette of India dated 14<sup>th</sup> January, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 12 (Jaipur-Tonk-Deoli Section) in the State of Rajasthan.
- (cxixv) S.O.2097(E) published in Gazette of India dated 7<sup>th</sup> September, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 113 (Padi-Dahod Section) in the State of Rajasthan.
- (cxixvi) S.O.2109(E) published in Gazette of India dated 8<sup>th</sup> September, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 8 (Gurgaon-Kotputli-Jaipur Section) in the State of Rajasthan.
- (cxixvii) S.O.2112(E) published in Gazette of India dated 8<sup>th</sup> September, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 113 (Pratapgarh-Padi Section) in the State of Rajasthan.

the State of Rajasthan.

- (cxxxviii) S.O.137(E) published in Gazette of India dated 14<sup>th</sup> January, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 39 (Gulabpura-Uniara Section) in the State of Rajasthan.
- (cxxxix) S.O.1893(E) published in Gazette of India dated 17<sup>th</sup> August, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 113 (Padhi-Dahod Section) in the State of Rajasthan.
- (cxl) S.O.2640(E) published in Gazette of India dated 30<sup>th</sup> October, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 79 (Kishangarh-Chittorgarh Section) in the State of Rajasthan.
- (cxli) S.O.144(E) published in Gazette of India dated 14<sup>th</sup> January, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 8 (Gurgaon-Kotputli-Jaipur Section) in the State of Rajasthan.
- (cxlii) S.O.2950(E) published in Gazette of India dated 19<sup>th</sup> December, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 8 (Gomati Chouraha to Udaipur Section) in the State of Rajasthan.
- (cxliii) S.O.1309(E) published in Gazette of India dated 8<sup>th</sup> June, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 2 (Barakar to Panagarh including Panagarh Bypass Section) in the State of West Bengal.
- (cxliv) S.O.1037(E) published in Gazette of India dated 9<sup>th</sup> May, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 85 (Hajipur-Chhapra-Gopalganj Section) in the State of Bihar.
- (cxlv) S.O.2004(E) published in Gazette of India dated 27<sup>th</sup> August, 2011, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 33 (Ranchi-Rargaon Section) in the State of Jharkhand.
- (cxlvi) S.O.1462(E) published in Gazette of India dated 4<sup>th</sup> July, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 31 (Khagaria-Purnia Section) in the State of Bihar.
- (cxlvii) S.O.2484(E) published in Gazette of India dated 13<sup>th</sup> October, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 2 (Barakar to Panagarh including Panagarh Bypass Section) in the State of West Bengal.
- (cxlviii) S.O.1887(E) published in Gazette of India dated 17<sup>th</sup> August, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 31D in the State of West Bengal.
- (cxlix) S.O.556(E) published in Gazette of India dated 22<sup>nd</sup> March, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 83 (Patna-Gaya-Dobhi Section) in the State of Bihar.
- (cl) S.O.1161(E) published in Gazette of India dated 23<sup>rd</sup> May, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 77 (Hajipur-Muzaffarpur Section) in the State of Bihar.
- (cli) S.O.2644(E) published in Gazette of India dated 30<sup>th</sup> October, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 83 (Patna-Gaya-Dobhi Section) in the State of Bihar.
- (clii) S.O.107(E) published in Gazette of India dated 20<sup>th</sup> January, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 2 (Barakar to Panagarh including Panagarh Bypass Section) in the State of West Bengal.
- (cliii) S.O.2202(E) published in Gazette of India dated 18<sup>th</sup> September, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 31D in the State of West Bengal.
- (cliv) S.O.1139(E) published in Gazette of India dated 21<sup>st</sup> May, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 80 (Mokama-Munger Section) in the State of Bihar.
- (clv) S.O.2557(E) published in Gazette of India dated 11<sup>th</sup> November, 2011, regarding acquisition of land for

building, maintenance, management and operation of National Highway No. 30 (Patna-Bakhtiyarpur Section) in the State of Bihar.

- (clvi) S.O.670(E) published in Gazette of India dated 29<sup>th</sup> March, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 77 in the State of Bihar.
- (clvii) S.O.889(E) published in Gazette of India dated 21<sup>st</sup> April, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 31 (Khagari-Purnea Section) in the State of Bihar.
- (clviii) S.O.1971(E) published in Gazette of India dated 25<sup>th</sup> August, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 80 (Mokama-Munger Section) in the State of Bihar.
- (clix) S.O.2563(E) published in Gazette of India dated 11<sup>th</sup> November, 2011, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 31D in the State of West Bengal.
- (clx) S.O.2581(E) published in Gazette of India dated 29<sup>th</sup> October, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 34 (Farakka-Raiganj Section) in the State of West Bengal.
- (clxi) S.O.555(E) published in Gazette of India dated 22<sup>nd</sup> March, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 33 (Hazaribag-Indra Section) in the State of Jharkhand.
- (clxii) S.O.1885(E) published in Gazette of India dated 17<sup>th</sup> August, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 34 (Barasat-Berhampore Section) in the State of West Bengal.
- (clxiii) S.O.2472(E) published in Gazette of India dated 13<sup>th</sup> October, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 33 (Barhi-Hazaribag Section) in the State of Jharkhand.
- (clxiv) S.O.1762(E) published in Gazette of India dated 7<sup>th</sup> August, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 79 (Kishangarh-Chittorgarh Section) in the State of Rajasthan.
- (clxv) S.O.2122(E) published in Gazette of India dated 8<sup>th</sup> September, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 113 (Pratapgarh-Padi Section) in the State of Rajasthan.
- (clxvi) S.O.745(E) published in Gazette of India dated 4<sup>th</sup> April, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 12 (Deoli-Kota Section) in the State of Rajasthan.
- (clxvii) S.O.2625(E) published in Gazette of India dated 30<sup>th</sup> October, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 148D (Mandal Section) in the State of Rajasthan.
- (clxviii) S.O.1820(E) published in Gazette of India dated 14<sup>th</sup> August, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 12 (Jaipur-Tonk-Deoli Section) in the State of Rajasthan.
- (clxix) S.O.152(E) published in Gazette of India dated 14<sup>th</sup> January, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 79A and 79 (Kishangarh-Chittorgarh Section) in the State of Rajasthan.
- (clxx) S.O.2229(E) published in Gazette of India dated 20<sup>th</sup> September, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 79 (Kishangarh-Chittorgarh Section) in the State of Rajasthan.
- (clxxi) S.O.1751(E) published in Gazette of India dated 7<sup>th</sup> August, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 8 (Jaipur-Kishangarh Section) in the State of Rajasthan.
- (clxxii) S.O.2631(E) published in Gazette of India dated 30<sup>th</sup> October, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 148D (Bhim Section) in the State of Rajasthan.
- (clxxiii) S.O.1872(E) published in Gazette of India dated 17<sup>th</sup> August, 2012, regarding acquisition of land for building,

maintenance, management and operation of National Highway No. 65 (Fatehpur-Ambala Section) in the State of Rajasthan.

- (clxxiv) S.O.1756(E) published in Gazette of India dated 7<sup>th</sup> August, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 79 (Kishangarh-Chittorgarh Section) in the State of Rajasthan.
- (clxxv) S.O.2747(E) published in Gazette of India dated 8<sup>th</sup> December, 2011, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 34 (Berhampore-Farakka Section) in the State of West Bengal.
- (clxxvi) S.O.1884(E) published in Gazette of India dated 17<sup>th</sup> August, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 31C in the State of West Bengal.
- (clxxvii) S.O.1790(E) published in Gazette of India dated 9<sup>th</sup> August, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 33 (Ranchi-Rargaon Section) in the State of Jharkhand.
- (clxxviii) S.O.1752(E) published in Gazette of India dated 7<sup>th</sup> August, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 34 in the State of Bihar.
- (clxxix) S.O.2488(E) published in Gazette of India dated 13<sup>th</sup> October, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 57 (Muzaffarpur-Purnia Section) in the State of Bihar.
- (clxxx) S.O.1760(E) published in Gazette of India dated 7<sup>th</sup> August, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 79 (Kishangarh-Chittorgarh Section) in the State of Rajasthan.
- (clxxxi) S.O.2167(E) published in Gazette of India dated 13<sup>th</sup> September, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 148D (Kishangarh-Chittorgarh Section) in the State of Rajasthan.
- (clxxxii) S.O.1729(E) published in Gazette of India dated 25<sup>th</sup> July, 2011, making certain amendments in the Notification No. S.O. 1428(E) dated 10<sup>th</sup> June, 2008.
- (clxxxiii) S.O.3050(E) published in Gazette of India dated 28<sup>th</sup> December, 2012, making certain amendments in the Notification No. S.O. 2798(E) dated 3<sup>rd</sup> November, 2009.
- (clxxxiv) S.O.110(E) published in Gazette of India dated 8<sup>th</sup> January, 2013, making certain amendments in the Notification No. S.O. 1813(E) dated 14<sup>th</sup> August, 2012.
- (clxxxv) S.O.2985(E) published in Gazette of India dated 22<sup>nd</sup> December, 2012, making certain amendments in the Notification No. S.O. 2367(E) dated 15<sup>th</sup> September, 2009.
- (clxxxvi) S.O.2646(E) published in Gazette of India dated 30<sup>th</sup> October, 2012, making certain amendments in the Notification No. S.O. 2798(E) dated 3<sup>rd</sup> November, 2009.
- (clxxxvii) S.O.2626(E) published in Gazette of India dated 30<sup>th</sup> October, 2012, making certain amendments in the Notification No. S.O. 2167(E) dated 13<sup>th</sup> September, 2012.
- (clxxxviii) S.O.2669(E) published in Gazette of India dated 25<sup>th</sup> November, 2011, making certain amendments in the Notification No. S.O. 1367(E) dated 9<sup>th</sup> June, 2011.
- (clxxxix) S.O.2936(E) published in Gazette of India dated 19<sup>th</sup> December, 2012, authorizing the Officers, mentioned therein, as the competent authority to acquire land for building, maintenance, management and operation of National Highway No. 79A in the State of Rajasthan.
- (cxc) S.O.2937(E) published in Gazette of India dated 19<sup>th</sup> December, 2012, authorizing the Officers, mentioned therein, as the competent authority to acquire land for building, maintenance, management and operation of National Highway No. 65 in the State of Rajasthan.
- (cxci) S.O.612(E) published in Gazette of India dated 27<sup>th</sup> March, 2012, authorizing the Officers, mentioned therein, as the competent authority to acquire land for building, maintenance, management and operation of National Highway No. 11B in the State of Rajasthan.
- (cxcii) S.O.470(E) published in Gazette of India dated 27<sup>th</sup> February, 2013, authorizing the District Land Acquisition Officer, Ranchi, as the competent authority to acquire land for building, maintenance, management and operation of National Highway No. 23 in the State of Jharkhand.
- (cxciii) S.O.524(E) published in Gazette of India dated 6<sup>th</sup> March, 2013, authorizing the District Land Acquisition

Officer, Ranchi, as the competent authority to acquire land for building, maintenance, management and operation of National Highway No. 6 in the State of West Bengal.

- (cxciv) S.O.2656(E) published in Gazette of India dated 25<sup>th</sup> November, 2011, uthorizing the District Land Acquisition Officer, Hazaribag, Jharkhand, as the competent authority to acquire land for building, maintenance, management and operation of National Highway No. 33 in the State of Jharkhand.
- (cxcv) S.O.2237(E) published in Gazette of India dated 20<sup>th</sup> September, 2012, uthorizing the District Land Acquisition Officer, Gaya, as the competent authority to acquire land for building, maintenance, management and operation of National Highway No. 2 in the State of Jharkhand.
- (cxcvi) S.O.1518(E) published in Gazette of India dated 6<sup>th</sup> July, 2012, uthorizing the Officers, mentioned therein, as the competent authority to acquire land for building, maintenance, management and operation of National Highway No. 102 (Chhaptra-Rewa Ghat-Muzaffarpur Section) in the State of Bihar.
- (cxcvii) S.O.1919(E) published in Gazette of India dated 21<sup>st</sup> August, 2012, uthorizing the Officers, mentioned therein, as the competent authority to acquire land for building, maintenance, management and operation of National Highway No. 2 in the State of Jharkhand.
- (cxcviii) S.O.2106(E) published in Gazette of India dated 8<sup>th</sup> September, 2012, uthorizing the Officers, mentioned therein, as the competent authority to acquire land for building, maintenance, management and operation of National Highway No. 458 in the State of Rajasthan.
- (cxcix) S.O.2334(E) published in Gazette of India dated 28<sup>th</sup> September, 2012, uthorizing the Officers, mentioned therein, as the competent authority to acquire land for building, maintenance, management and operation of National Highway No. 148D in the State of Rajasthan.
- (cc) S.O.613(E) published in Gazette of India dated 27<sup>th</sup> March, 2012, containing corrigendum to the Notification No. S.O. 2789(E) (in Hindi version only) dated 14<sup>th</sup> December, 2011.

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THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. E.M. S. NATCHIAPPAN): Madam, I beg to lay on the Table a copy of the Patents (Amendment) Rules, 2013 (Hindi and English versions) published in Notification No. S.O. 1029(E) in Gazette of India dated 23<sup>rd</sup> April, 2013 under Section 160 of the Patents Act, 1970.

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